

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1138(ND)2018**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2019**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula  
Print And Pack Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Shailendra Singh, Mr. Ashok Kriplani, Mr. Bhauvanesh Pratap Singh. Ms. Muskaan Garg. Mr. Ashok Shukla, Mr. Kunal Tandon, Ms. Richa Sandihya, Advocates for the Petitioner  
Ms. Neha Mathew, Advocate for the Resolution Applicant/Operational Creditor.

**ORDER**

Request for an adjournment has been made on behalf of the parties. At their request adjourned to 30<sup>th</sup> October, 2019.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**